

PETITION FOR SPECIAL LEAVE TO APPEAL (CIVIL) NO. 37457 OF 2013

WITH PRAYER FOR INTERIM RELIEF

WITH

INTERLOCUTORY APPLICATION NOS. 3 TO 4

(Application for Intervention)

WITH

INTERLOCUTORY APPLICATION NO. 6

(Application for exemption from filing official translation)

M/S KROWN AGRO FOODS P. LTD.

...PETITIONERS

VERSUS

STATE OF U.P.

...RESPONDENTS

OFFICE REPORT

The matter above mentioned was listed before the Hon'ble Court on 23.09.2015 when the Court was pleased to pass the following order:

“At the request of the learned counsel for the petitioner, list the matter on 28th September, 2015.”

It is submitted that Mr. R.P. Mehrotra, Advocate has filed vakalatnama & memo of appearance and counter affidavit on behalf of the sole respondent. (copies already included in SLP Paper Books).

It is further submitted that Counsel for the Petitioner has not filed Rejoinder Affidavit so far.

It is further submitted that Mr. Sanjeev Agarwal, Advocate has on 27.10.2014 filed an application for intervention alongwith application for exemption from filing official translation and the same has been registered as I.A.Nos. 3 to 5 & 6 respectively.

Service of show cause notice is complete.

The matter above mentioned is listed before the Hon'ble Court with this office report.

Dated this the 29th day of February , 2016.

ASSISTANT REGISTRAR

Copy to:

Ms. Binu Tamta, Advocate

Mr. R.P. Mehrotra, Advocate

Mr. Amit Kumar, Advocate.

Mr. Sanjeev Agarwal, Advocate.

ASSISTANT REGISTRAR